THE HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 23rd January, 2015.

No. HCM/A-24/80-Estt(VI)/ In pursuance of this Registry's Advertisement No. HCM/A-24/80-Estt(VI)/15555-63 dated 24.09.2014, the following persons are selected for appointment to the post of Driver in order of merit.

1. Shri Shamurailatpam Ajit Sharma

Roll No. D0-003

2. Shri Potshangbam Suresh

Roll No. D0-001

They are to collect the Offer Form from this Registry and submit the same within seven days from the date of this notification.

Further, the following candidates have been kept in the waiting list categorywise in order of merit:

General/UR

SI. No.	Name	Roll No.
1.	Nongthombam Ranabir Singh	D0-133
2.	Chandam Khogendra	D0-002
3.	Lourembem Puru Singh	D0-037
4.	Moirangthem Champion Singh	D0-057
5.	Thokchom Umakanta Singh	D0-024
6.	Gourashyam Chingakham	D0-047

OBC

SI. No.	Name	Roll No.
1.	Nongthombam Motilal Singh	D0-017

ST

SI.	Name		Roll No.
No.	:		
1.	Shangshim Leisan		D0-064
2.	R.V. Songamshang		D0-144
3.	N. Paojalal Kom	- 5	D0-078

By orders, etc.

(N. Rojit Singh)

Joint Registrar (Admn./PM & P)

Memo No. HCM/A-24/80-Estt(VI)/22390–450 Imphal, the 23^{rd} January, 2015. Copy to:

- 1. The Joint Registrar (Judl & Bench), High Court of Manipur.
- 2. The Director, Information & Public Relations, Govt. of Manipur for favour of wide publicity.
- The Central Project Coordinator (CPC), High Court of Manipur.- He is requested to upload the same in the official website of this Registry.
 - 4. The Director, Doordarshan Kendra Imphal for favour of wide announcement.
 - 5. The Assistant NewsEditor, AIR, Imphal for favour of wide announcement.
 - 6. The News Editor, ISTV, Imphal for favour of wide announcement.
 - 7. The News Editor, Impact TV, Imphal for favour of wide announcement.
- 8. The P.S. to the Registrar General, High Court of Manipur.
 - 9. The P.A. to Registrar, High Court of Manipur.
 - 10. Persons concerned.
 - 11. Notice Board/Guard File/Concerned file.

(N. Rojit Singh)

Joint Registrar (Admn./PM & P)